

**The High Court of Kerala**

Kochi- 682 031  
Dated- 8.1.2018

**Proceedings**

High Court establishment-filling up of vacancy in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A6- 7861/2017 dated 30.12.2017.

**Order No.A5-807/2016**

Sri.Sree Surya, Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read above, vice Sri.Salim C., Filing Scrutiny Officer relieved on deputation from the High Court Service as per the High Court proceedings read (2) above. Sri.Sree Surya will hand over the charge of Section Officer(H.G) / Court Officer(H.G) to Smt.Sobhana T.T., Section Officer(H.G) / Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.M.R.Aravindakshan, Filing Scrutiny Officer, High Court, forthwith.

(By Order)

  
N. Anil Kumar  
Registrar General

To

The person concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Deputy Registrar concerned, High Court  
The Assistant Registrar concerned, High Court  
The Section Heads concerned, High Court  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to Additional Registrar(General Administration), High Court  
The Finance Wing, High Court.  
The Filing Section, High Court.  
The G(Accounts-I & III) Sections, High Court  
The I.T.Section, High Court (**For publishing in the High Court Website**)  
The A1, A3, and A4 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.